

Removal of Ban on Construction of Motels

976. SHRI G.Y. KRISHNAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have removed the blanket ban on the construction of motels in rural areas and Green Belts on the National Highways along the National Capital Region, if so, details thereof, serial-wise;

(b) the names of the competent authorities to be approached to obtain clearance and approval for motel sites; and

(c) kind of assistance and incentives the Department of Tourism will extend to the entrepreneurs for speedy implementation of this plan to boost tourism?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir. The proposal is to allow motels in the rural zones/green belt and in commercial zones on National Highways and Interstate Roads in the National Capital Territory of Delhi with suitable conditions.

(b) Various clearances under different Acts like Delhi Land Reforms Act, Urban Land (Ceiling & Regulations) Act, Delhi Development Act, Delhi Municipal Corporation Act may be required for areas in NCTD.

(c) The Department of Tourism gives incentives to the approved sector hotels under Section 80 HHD of the Income Tax Act, these will be available to motels also.

Refusal to pay sales tax on Aviation Turbine Fuel by foreign airlines.

977. SHRI K.R. MALKANI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether it is a fact that foreign airlines have refused to pay the sales tax

on Aviation Turbine Fuel (vide The Times of India, 5-4-1995);

(b) what does Government propose to do in the matter; and

(c) what is the practice prevailing in other countries?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) The matter is under review.

(c) In most other Countries, no tax is levied on Aviation Turbine Fuel.

Review of Bhadrawati Power Project

978. SHRI SUSHIL KUMAR
SAMBHAJIRAO SHINDE:
SHRIMATI VEENA
VERMA

Will the Minister of TOWER be pleased to state:

(a) whether the Government of Maharashtra is seeking review of the Bhadrawati Power Project assigned to M/s. Nippon Demo Ispat Ltd.;

(b) if so, what are the main issues raised by that Government; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA CHIMANBHAI PATEL): (a) No information regarding review of the Bhadrawati Power Project assigned to M/s. Nippon Denro Ispat Ltd. has been received from the Government of Maharashtra.

(b) and (c) Do not arise.

Staff Unions of Air India

979. SHRI E. BALANANDAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) how many unions/associations/guilds recognised and unrecognised are at present in Air India and what is their membership;